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C.A.No. 8299 OF 2002  
ITEM No.2

Court No. 8

SECTION XV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA No 3 In Civil Appeal No.8299/2002

M/S. NATIONAL TEXTILE CORPN., BANGALORE

Appellant (s)

VERSUS

MYSORE MILLS JANATHA KARMIK SANGHA(REG.)

Respondent (s)

( With Appln(s). for clarification/modification of court's order dt.09.12.2002)  
( For Final Disposal )

Date : 12/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant (s) Mr. Rajesh Mahale, Adv.  
Mr. R.C. Kohli, Adv.

For Respondent (s) Mr. Pawan Kumar Bahl, Adv.  
Mr. Harish Kumar, Adv.  
Mr. Goodwill Indeerveer, Adv.

Mr. M.M. Kashyap, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List for final disposal along with original papers.

(Sarojbala)  
PA to Addl.Registrar

(Madhu Saxena)  
Court Master